

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
CP No. (IB)- 37/7/JPR/2021
Under Section 7 of IBC, 2016

In the matter of:

Investment Manager of L & T Infra Investment Partners

...Financial Creditor

Versus

RKV Enterprises Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Subhadeep Choudhary, present in person
For the Corporate Debtor : Parvej Alam Khan, Adv.

ORDER

Heard Mr. Subhadeep Choudhary representing the Petitioner Company and Mr. Parvej Alam Khan, Adv. for the Respondent/ Corporate Debtor. It is submitted by Mr. Parvej Alam Khan, Adv. that a fire took place in the Advocate's office causing massive loss to records, he seeks a short accommodation List the matter on 24.04.2023.

 Sd-

(Prasanta Kumar Mohanty)
Technical Member

 Sd-

(Deep Chandra Joshi)
Judicial Member

March 14, 2023